9

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/526/2017

NAME OF THE PETITIONER(S) : SHAPRE INFOTECH INDIA LTD

UNDER SECTION : 272

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Proxy representing the counsel on record for petitioner present and prayed time for making submissions. No representation on behalf of the respondent. Time extended at request. Put up on 15.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

Stor p. SRINIVASAN)
Consel & petitioner

bc